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ITEM NO.25-25.18 Court 6 (Video Conferencing)

SECTION II

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4633/2021

(Arising out of impugned final judgment and order dated 20-11-2018 in CRMBA No. 209280/2017 passed by the High Court Of Judicature At Allahabad)

SAUDAN SINGH Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R.)

WITH

SLP(Crl) No. 4844/2021 (II) (FOR ADMISSION and I.R.)

SLP(Crl) No. 4849/2021 (II) (FOR ORDERS ON THE QUESTION OF MAINTAINABILITY OF PETITION.)

SLP(Crl) No. 4847/2021 (II) (FOR ADMISSION and I.R.)

SLP(Crl) No. 4848/2021 (II) (FOR ADMISSION and I.R.)

SLP(Crl) No. 4634/2021 (II) (FOR ADMISSION and I.R.)

SLP(Crl) No. 4396/2021 (II) (FOR ADMISSION and I.R.)

SLP(Crl) No. 4643/2021 (II)

SLP(Crl) No. 4642/2021 (II) (FOR ADMISSION and I.R.)

SLP(Crl) No. 4641/2021 (II) (FOR ADMISSION and I.R.)

SLP(Crl) No. 4640/2021 (II) (FOR ADMISSION and I.R.)

SLP(Crl) No. 4332/2021 (II) (FOR ADMISSION and I.R.) SLP(Crl) No. 4639/2021 (II)

(FOR ADMISSION and I.R)

SLP(Crl) No. 4638/2021 (II) (FOR ADMISSION and I.R.)

SLP(Crl) No. 4213/2021 (II) (FOR ADMISSION and I.R.)

SLP(Crl) No. 4637/2021 (II) (FOR ADMISSION and I.R.)

SLP(Crl) No. 4636/2021 (II) (FOR ADMISSION and I.R.)

SLP(Crl) No. 4635/2021 (II) (FOR ADMISSION and I.R.)

SLP(Crl) No. 5472/2021 (II)

Date: 23-08-2021 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Nagendra Singh, Adv. Mr. Ronak Karanpuria, AOR

Mr. Pardeep Gupta, Adv.

Mr. Parinav Gupta, Adv.

Mr. Krishna Kumar, Adv.

Ms. Mansi Gupta, Adv.

Ms. Nandini Gupta, Adv.

Dr. (Mrs.) Vipin Gupta, AOR

For Respondent(s) Ms. Garima Prasad, Sr. Adv./AAG

Mr. Vishnu Shankar Jain, AOR

Ms. Deepika Kalia, Adv.

Ms. Garima Prasad, Sr. Adv./AAG

Mr. Shashank Shekhar Singh, AOR

Ms. Garima Prasad, Sr. Adv./AAG

Mr. Sarvesh Singh Baghel, AOR

Mr. Garima Prasad, Sr. Adv/AAG

Mr. Ajay Vikram Singh, AOR

Mr. Shantanu Singh, Adv.

Mrs. Priyanka Singh, Adv.

Mr. Neelambar Jha, Adv.

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Mr. Chandra Shekhar, Adv.

Mr. Manish Shanker Srivastava, Adv.

Mrs. Pallavi Singh, Adv.

Ms. Kalpana, Adv.

Mr. Abhishek Kumar Singh, AOR

Impleading party Ms. Sweta Rani, AOR

Mr. Anant Agarwal, Adv.

UPON hearing the counsel the Court made the following O R D E R

Delay condoned in respective SLP(s).

It appears that the suggestions for grant of bail in matters where criminal appeals are pending for a long period was circulated only today by the State Counsel.

Learned counsel for the petitioners will also examine the same.

List on 25.08.2021.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)